



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/2003/2866 IA

From :- Shri Kaushik Kumar Sharma
Joint Registrar (Vigilance)
Gauhati High Court
Guwahati.

To, Smti. Indira Barman
District & Sessions Judge,
Sonitpur, Tezpur.

Dated Guwahati the 24th May, 2019.

Sub: **Permission to remain away from station.**

Ref:- Your letter no. DJ(S) 2287, dtd. 23.05.2019.

Madam,

With reference to the above, I am directed to inform you that you have been granted permission to remain away from station from the evening of 24.05.2019 till the evening of 26.05.2019, as prayed for. The Addl. Dist. & Sessions Judge, Sonitpur and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-20/2003/2867 IA, dated 24.05.19

Copy to:

✓ 1. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)